BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.49/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Dilip Kumar Paul & Anr.		
		-Versus-		
		Tangerine Technologies	Pvt.Ltd & Ors	
Under Section		397/398		
SI. Name & Designation		nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
1101		ETTERS)		
		ABAN BISHUM,		My.
1.	DRIPTO 1	MAJONDAR, A	Perponder Nos. 1,2 a	t (pollol) +
			3	10/10/10

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

List on 15-11-2017 for argument.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)